

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.NO. 2174/95

12

New Delhi, this the day of 30th August, 1999

Hon'ble Mr. Justice R.G.Vaidyanatha, V.C. (J)
Hon'ble Mr. J.L.Negi, M (A)

Sh. Diwan Chand/ S/O Sh. Bihari Lal,
R/O L-26, H.N. B, Railway Colony,
Broad Gauge, Bhatinda Punjab.

(None for applicant)

-----Applicant.

VERSUS

1. Union of India through
General Manager, Northern Railway,
Baroda House, New Delhi.
2. Divisional Mechanical Engineer,
Northern Railway, D.R.M. Office,
Pahar Ganj, New Delhi.
3. Sr. Divisional Mechanical Engineer-I,
Northern Railway, DRM Office,
Pahar Ganj, New Delhi.

(By Advocate: Mr. B.S.Jain)

-----Respondents.

O R A L (Oral)

By Hon'ble Mr. Justice R.G.Vaidyanatha, VC (J)

This is an old case pertaining to the year 1995.
None is appeared on behalf of the applicant. OA is
dismissed for non-prosecution. No order as to costs.

Ques
(J.L.NEGI)
MEMBER (A)

/sunil/

R.G.VAIDYANATHA
(R.G.VAIDYANATHA)
VICE CHAIRMAN (J)